

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

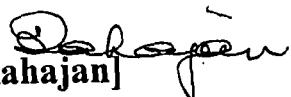
ORDER SHEET

APPLICATION No. of

Respondent(s) :

Applicant(s):
Advocate for
Applicant(s) :

Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<p><u>OA No.290/00366/2015</u> <u>Date of Order : 21.04.2016</u></p> <p>Mr. S.K. Malik, present, for the applicant. Mr. K.S. Yadav, present, on behalf of Mr. B.L. Tiwari, counsel for the respondents.</p> <p>Counsel for the applicant submits that this OA has become infructuous because the relief claimed for by the applicant has been given.</p> <p>In view of the above, the OA is dismissed as infructuous.</p> <p> [Praveen Mahajan] Administrative Member</p>

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